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C.A.No. 173 OF 1999

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

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ITEM No.110

Court No. 6

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.173/1999

PARMESHWAR PRASAD

Appellant (s)

VERSUS

U.O.I.& ORS.

Respondent (s)

Date : 10/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Appellant (s)

Mr. Amrendra Sharan, Sr. Adv.

Mr. Amit Kumar, Adv.

Ms. Sunit Sharma, Adv.

For Respondent (s)

for UOI

Mr. N.N. Goswami, Sr. Adv.

Mr. Y.P. Mahajan, Adv.

Mr. P. Parmeswaran, Adv.

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Mr. B.B. Singh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

Mr. Amrendra Sharan, learned senior counsel for the appellant started arguments at 3.50 p.m. and was on his legs when the Court rose for the day. The matter remained part-heard.

.SP1  
.....L.....T.....J

(Ajay Kr. Jain)  
Court Master

(Om Prakash)  
Court Master